

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2048  
ANSWERED ON:20.07.2009  
SOCIAL SECURITY SCHEME FOR UNORGANISED WORKERS  
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**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has recently decided to launch a social security scheme for unorganised workers including construction workers;
- (b) if so, the details thereof alongwith the salient features of the scheme; and
- (c) the occupations are likely to be included under the said scheme?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) to (c): Yes, Madam. The Government launched the Rashtriya Swasthya Bima Yojana (RSBY) for Below Poverty Line (BPL) families ( an unit of five) in the unorganised sector, including construction workers, on 01.10.2007 and the scheme became operational w.e.f. 01.04.2008. The salient features of the scheme are as under:

- (i) Smart card based cashless health insurance cover of Rs. 30,000/- to a BPL family of five.
- (ii) All pre-existing diseases to be covered.
- (iii) Hospitalisation expenses, taking care of most of the illnesses, including maternity benefit.
- (iv) Transportation cost of Rs. 100/- per visit with an overall limit of Rs. 1,000/- per annum.

The scheme has been extended to all building and other construction workers who are registered under the Building and Other Construction Workers (Regulation of Employment and Condition of Service) Act, 1996.